

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**


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**HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017. AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/151/230/HDB/2017
NAME OF THE COMPANY	Harika Drugs Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for V. S. Raju for petitioner	Advocate	Vbraju1@gmail.com 98491 20942	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appa Rao, etc for RoC RD	CGSC	98487 47808	

**Enclosed Order Sheet**

Heard Shri V.B. Raju, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned CGSC for RoC & RD.

Post the case on 27.10.2017 for final hearing.

  
Member (T)

  
Member (J)

Bm